

C. A. T. Bench, Jaipur

Date of Order	Orders
05.11.2001	Counsel for applicant <u>P.N. Jatti</u> Counsel for respondent <u>Bhanwar Begari</u> Adjourned on account of Counsel for respondent Counsel for respondent Put up on <u>24/12/2001</u> Admission/Discharge Hearing By Order Court Officer
24-12-2001	D. B. not formed today. Be listed before D. B. on <u>4-3-2002</u> <u>24/12/01</u> Dy. Registrar C.A.T. Jaipur Bench
4/3/02	D. B. not formed today. Be listed before D. B. on <u>27/5/02</u> <u>27/03/02</u> Dy. Registrar C.A.T. Jaipur Bench
27.5.2002	Mr. P.N. Jatti; Counsel for the applicant Mr. N.C. Goyal, Counsel for the respondent Learned Counsel for the applicant seeks permission to withdraw this OA unconditionally. The same is allowed to be withdrawn and is disposed of as such. <u>(J. K. Kaushik)</u> M (I) <u>(A. P. Nagrath)</u> M (A)

Copy received
for Mr. N.C. Goyal
21/5/02

Res
A. P. Nagrath
AD